## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/33/2016	
NAME OF THE PETITIONER(S)	: C.M. Rajendran & another	
NAME OF THE RESPONDENT(S)	: Kovai Call Taxi Private Limited & 5 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	I 
Blefa Mariappon	coursel for Petitionera	Deepall
blepa Mariappom for Adv. B. Dhamaraj		( 6
G. Sivashanksrau	ORDER to 6	Carsus and an arrival and arrival arrival arrival and arrival

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **09.01.2018 at 10.30 A.M.** 

← So( ← MEMBER (JUDICIAL)

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